

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25-7-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/284/ (IB)/2017  
NAME OF THE PETITIONER(S) : R.BALASUBRAMANIAN  
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

	T.T. Venkatesh	Counsel for Petitioner	KL
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**ORDER**

Counsel for Petitioner present. Respondent's counsel absent. Counsel for Petitioner stated that they have received a part of the claim amount as per terms of settlement. Since the counsel for Respondent is absent today, at request, time is enlarged for hearing submissions of both sides in relation to the outcome of settlement talks. The matter is adjourned. Put up on 08.08.2018 along with TCP/284A/IB/2018.

*sd*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*sd*  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)